

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
IB-82/(ND)/2021

IN THE MATTER OF:

Intec Capital Ltd.

....**Applicant**

Vs.

Ratchet Laboratories Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 07.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.SagarBansal, Adv.

For the Respondent

:

ORDER

Today none appears for the Corporate Debtor nor reply is filed.
Corporate Debtor is to be proceeded ex-parte.

List for hearing on 25.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)